

worked upon; and whatever help could be rendered by the Centre has been given to them.

Shri Ram Krishna: May I know whether any financial help has been given for this purpose so far?

Hafiz Mohammad Ibrahim: Rs. 87 lakhs were spent last year, and the question as to what amount should be given is under correspondence between the two Governments.

Shri D. C. Sharma: In the statement it is said that more attention should be paid to anti-water-logging measures. May I know what those anti-water-logging measures are, and the nature of the "more attention" that is going to be paid to them?

Hafiz Mohammad Ibrahim: There are certain schemes which are to be executed for purposes of preventing water-logging in future, and those schemes are so many that I cannot mention all of them. There is a very big list here

श्री नवल प्रभाकर : क्या मैं जान सकता हूँ कि दिल्ली, जो कि एक केन्द्र प्रशासित क्षेत्र है, उसमें जो वाटर-लाग्ड एरिया है, उसके सम्बन्ध में आप क्या कर रहे हैं ?

Hafiz Mohammad Ibrahim: Arrangements are being made for removing water-logging and there is a scheme which is about to be taken up shortly

Shri S. M. Banerjee: May I know what amount has been sanctioned for U.P. by the Centre in this connection?

Hafiz Mohammad Ibrahim: I cannot say what the exact amount is at this moment, but some money has been given to U.P. also. With them also there will be future correspondence.

The Minister of Food and Agriculture (Shri A. P. Jain): May I give a little information on this question?

Mr. Speaker: Both the hon. Ministers come from U.P. Why should the

hon. Members feel that U.P. is being left down?

Shri Vajpayee: U.P. has been neglected.

श्री स्वामी : चिराग तले प्रश्नचरा ।

Shri Braj Raj Singh: So many Ministers come from U.P. That is why U.P. is being neglected.

Shri A. P. Jain: A few schemes for combating water-logging in the Western districts of U.P. have been included in the State Plan for 1959-60. The Centre has made allocation which was asked for by the State Government, and I think it is about Rs 20 lakhs

Guna-Ujjain Rail Link

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*262. { **Shri T. B. Vittal Rao:**
Shri Khadiwala:
Shri K. B. Malvia:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 827 on the 2nd September, 1958 and state:

(a) whether consultations with the Planning Commission about taking up of the construction of Guna-Ujjain Rail link have since concluded;

(b) if so, whether any firm and final decision has been arrived at; and

(c) if so, the nature of the decision?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). Yes, Sir

(c) The Hon. Members may kindly await the presentation of the Railway Budget due day after tomorrow.

Shri T. B. Vittal Rao rose—

Mr. Speaker: The hon. Minister will refer to this in the Railway Budget.

Shri T. B. Vittal Rao: What is the specific answer? He must say 'Yes' or 'No'. Why should we have to refer to the Railway Budget which is going to be presented two days later?

Mr. Speaker: Sometimes hon. Members ask the hon. Minister why he disclosed it before the Budget was presented

Shri T. B. Vittal Rao: This is no disclosure

Mr. Speaker: The hon. Member will wait and see

Shri T. B. Vittal Rao: This is a project which was included in the Second Plan, three years of the Plan period are already over, and it has not been taken up so far. May I know whether it will be taken up or not? Why should we wait for the presentation of the Railway Budget, as if it is a disclosure which is going to be made in the Railway Budget?

Shri C. R. Narasimhan: Perhaps, there will be some disclosure

Mr. Speaker: What is the special secrecy about it?

The Minister of Railways (Shri Jagjivan Ram): It was a project included in the Second Five Year Plan. In view of certain difficulties, its execution was slightly delayed. Now, a decision has been taken that the work will be taken up.

Shri T. B. Vittal Rao: What would be the estimated amount for this link which is 175 miles long?

Shri Jagjivan Ram: I have not got that information.

Mr. Speaker: It is in the Budget. The Deputy Minister said that the hon. Member may await the Railway Budget, according to the senior Minister, this work has been taken up. So, I think the details of the budget proposals will be there in the Railway Budget.

Rural University at Rudrapur

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264 { **Shri S. M. Banerjee:**
Shri Tangamani:
Shri A. K. Gopalan:
Shri Fangarkar:

Will the Minister of Food and Agriculture be pleased to state

(a) whether the Rural University at Rudrapur is likely to be established and completed under the Second Five Year Plan, and

(b) if so, what financial aid has been given or is being given by the Centre for this University?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) According to the phased programme drawn up by the Government of U.P., three out of four constituent Colleges of the University viz., College of Agriculture, College of Animal Husbandry and Veterinary Science and College of Agricultural Engineering and Technology are likely to start functioning from the academic year 1960. The fourth constituent College viz., College of Home Science will start during the Third Five Year Plan.

(b) The Central Government has agreed to provide 75 per cent of the approved non-recurring expenditure exclusive of the cost of land as grant and the remaining 25 per cent as interest bearing loan. The exact quantum of Central assistance is to be determined with reference to the detailed estimates of the State Government for construction of buildings etc. These estimates have been received only recently and are at present under scrutiny of the Central Government. In the meantime, an advance payment of Rs. 10 lakhs has been made to the State Government to enable them to undertake the necessary preliminary work in connection with the project, such as survey of the land and collection of building materials etc.